

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated - 31-05-2014

**PROCEEDINGS**

Judiciary - Appointment of Shri K.R.Jinan, MACT, Alappuzha as Chairman Munnar Special Tribunal, Munnar - Orders issued.

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Read : GO(Ms.) No. 103 / 2014 / Home dated 23-05-2014

**ORDER NO. B1- 59 / 2014**

As per GO read above, the Government have appointed Shri K.R.Jinan, MACT, Alappuzha as Chairman Munnar Special Tribunal, Munnar. In the circumstances following orders are issued:

Shri K.R.Jinan, MACT, Alappuzha who stands appointed as Chairman Munnar Special Tribunal, Munnar will hand over charge of his office to Additional District Judge-III / Addl. MACT, Alappuzha and proceed to take up his new appointment. He is not eligible for transfer grant.

The Additional District Judge-III / Addl. MACT, Alappuzha will hold the full additional charge of MACT, Alappuzha, until further orders.

( By Order )

  
N. Anil Kumar

Registrar ( Subordinate Judiciary)

To

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The Accountant General (A&E) Kerala, Thiruvananthapuram  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Addl. Chief Secretary to Government, Home (C) Department, Tvpm( with C/L)  
The Director and Addl. Director of Kerala Judicial Academy.  
The District Judge, Alappuzha and Thodupuzha  
The Chairman Munnar Special Tribunal, Munnar  
The Additional District Judge-III / Addl. MACT, Alappuzha  
The MACT, Alappuzha  
The Officers concerned.  
The Private Secretary to the Hon'ble the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The B2, B3, B4, B5, C1, D2 , E1, I1 seats, Inspection Cell, e-courts cell  
The Kerala Judicial Academy, High Court.  
The Administrative Records Section, High Court ( 2 copies )

Copy submitted to :

The Honourable the Judges